

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 39 of 2011 &
IA-61 of 2011

Dated : 27th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Mula Parwara Electric Co-operative Society Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Advocate with
Mr. Shaunak J. Thacker
Mr. D.J. Kakalia, Mr. Bhavesh P,
Ms. Gunjan Jayakar & Mr. Hasan Murtaza

Counsel for Respondent (s): Mr. Buddy A. Ranganadhan for R.1
Mr. Vikas Singh Sr. Adv.
Ms. Deepa chawan &
Mr. Varun Pathak for R-2
Mr. Chandok, ASG
Mrs. Asha Gopalan Nair for
State of Maharashtra

ORDER

The learned counsel for the Appellant and Respondent Nos. 1 and 2 have finished their arguments.

Mr. Chandok, learned ASG appearing for the Government seeks sometime to make his submissions.

Post the matter on **18.08.2011 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/ak